

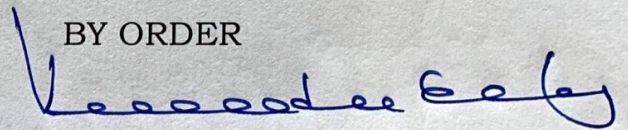
HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001

No.HHC/RG/C-19/2020- ~~18~~
Dated Shimla, the 18th May, 2020.

ORDER

Considering the prevailing situation, especially the order issued by the National Disaster Management Authority regarding continuation of the lockdown measures upto 31.5.2020 and the fact that curfew has not been lifted, it has been decided to keep the Order No.HHC/RG/C-19/2020-16, dated 15.5.2020, regarding working of the Subordinate Courts, in abeyance till further orders.

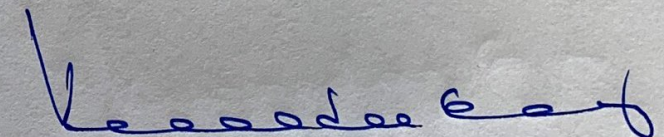
BY ORDER



(Virender Singh)
Registrar General

Endst. No.HHC/RG/C-19/2020-, dated 18th May, 2020.

Copy forwarded to all concerned.



Registrar General